

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cont. Case(Civ) No. 51 of 2020**

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Harishankar Mahto ..... Petitioner  
-- Versus --  
The State of Jharkhand and Others ..... Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner :-  
For the State :-

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**5/23.04.2021** This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

**( Sanjay Kumar Dwivedi, J)**

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